GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2831 ANSWERED ON:23.07.2009 AIRPORTS INFRASTRUCTURE DEVELOPMENT Adsul Shri Anandrao Vithoba

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airports Authority of India (AAI) proposed to spend 2,000 crore and an additional Rs. 12,000 crore in the Eleventh Five Year Plan on airports infrastructure development in the country;

(b) if so, the facts thereof;

(c) the impact of world wide slow down on infrastructure development of airports;

(d) the source by which the above proposed funds are being mobilized;

(e) whether the Airports Authority of India has signed any Memorandum of Understanding (MoU) with Transparency International India to ensure the proper spending of proposed fund;

(f) if so, the details thereof; and

(g) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) & (b) Airports Authority of India (AAI) propose to incur Rs.12434 crores (including Rs.3244.96 crores earmarked for the year 2009-10) for modernisation of airports and air traffic services across the country during Xlth Five Year Plan period (2007-12).

(c) & (d) AAI is going ahead as per XIth Five Year Plan projections and the above said amount will be financed mainly through internal resources and borrowings.

(e) & (f) AAI has signed a Memorandum of Understanding (MoU) on 15.02.2008 with Transparency International India (TII)and the pact is implemented w.e.f. 01.04.2008 to attain its mission of ensuring no chance of corrupt practices during procurement through a binding agreement between AAI and Bidders/Contractors for specific contract. Further, AAI and TII have developed Integrity Pact Programme in consultation with Central Vigilance Commission (CVC) and both have agreed to implement this programme within the Authority.AAI is ensuring that contracts/ procurements process in its works are as per the above said agreement.

(g) Various steps have been taken to ensure transparency in AAI contracts like uploading of Notices Inviting Tenders (NITs) and Tender Documents on AAI website and linkage of same with MIC Tender Portal, uploading of brief of contracts awarded of values above Rs. 50 lakhs on AAI website, e-tendering (under pilot), e-auction of scraps and unserviceable items through MSTC Ltd. and e-payment for all dues above Rs. 1 lakh. In addition, various systematic improvements in tendering/ execution processes to bring in transparency, fairness and competition are on the way.